ANNEXURE-5

Name of the corporate debtor: M/s Shivkala Developers Private Limited;
Date of commencement of liquidation: 24.11.2021;
List of stakeholders as on: 30.06.2022

List of Operational creditors (Government Dues)

	· ·	4	3	2	-	No.	
Total	Income Tax Department (Penalty)	Noida Authority(Jal Department)	Noida Authority	Duties & Taxes	Income Tax Department	Department	Details of Claimant
	State	State	State	Central	Central	Government	laimant
	23.03.2022	22.04.2022	22.04.2022			Date of receipt	Details of
128231902	8,550,000	1,019,736	92926274	7180592	18555300	Amount claimed	Details of claim received
128231902	8,550,000	1019736	92926274	7180592	18555300	Amount of claim Nature of by lien or admitted claim attachmen pending d	Details of claim admitted
	8	00	00	8	8	Nature o claim	
	N _A	NA	NA	NA	NA	Amount covered f by lien or attachment pending disposal	
	NA	NA	NA	NA	NA	Whether lien / attachment removed? (Yes/No)	
100%	6.66%	0.79%	72.46%	5.59%	14.47%	% share in total amount of claims admitted	
	t	,				Amount of any mutual contingent dues, that claim may be set	
	NN N	NA	NA	NA	NA	any mutual dues, that may be set off	Amount of
0				,		Amount of claim rejected	
	NA	NA	NA	NA	NA	Amount of claim under verification	
	The demand of Income Tax for the FY 2011-12 is treated as per the provision of IBC, 2016 being the appeal has been dismissed against the said order.	The claim has been admitted	The claim has been admitted	No claim has been received during liquidation. Hence previous claim is reiterated.	No claim has been received during liquidation. Hence previous claim is reiterated.	Remarks, if any	

Anup Kumar

Liquidator of M/s Shivkala Developers Pvt. Ltd. IP Regd. No. IBBL/IPA-002/IP-N00333/2017-18/10911 734, Lawyers Chamber Block, Western Wing, Tis Hazari Court, Delhi-110054 Email Id:- sachanlawanalyst@gmail.com